

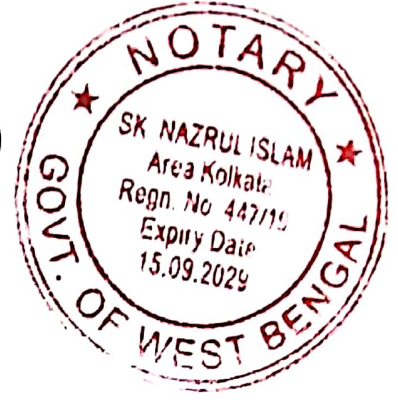
S.L. No. 128

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BEFORE THE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
(Through Physical Hearing with Hybrid Mode)

Original Application No. 98/2025/EZ
(Earlier O.A. No. 183/2025/PB)

Original Application No. 56/2025/EZ



Vikash Kumar Pathak

... Applicant(s)

Versus

Department of Environment, Forest and Climate Change,
Government of Bihar, Through its Principal Secretary & Ors.

... Respondent(s)

AND

IN Original Application No. 56/2025/EZ

Devavrat Kumar Sahani

... Applicant(s)

Versus

Department of Environment, Forest and Climate Change,
Government of Bihar, Through the Principal Secretary & Ors.

... Respondent(s)

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17 APR 2026

BEFORE THE NATIONAL GREEN TRIBUNAL
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(Through Physical Hearing with Hybrid Mode)

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(Earlier O.A. No. 183/2025/PB)

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AND

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56/2025/EZ

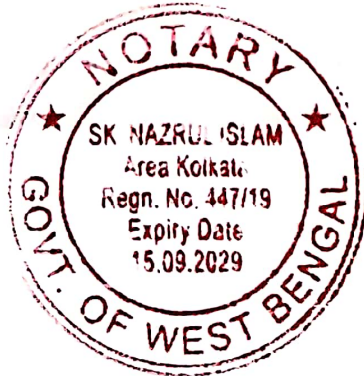
Devavrat Kumar Sahani

... Applicant(s)

Versus

Department of Environment,
Forest and Climate Change,
Government of Bihar, Through
the Principal Secretary & Ors.

... Respondent(s)



COMPLIANCE REPORT ON BEHALF OF RESPONDENT NO. 2
(DISTRICT MAGISTRATE, MUZAFFARPUR)

I, Saurav Raj, son of Shri Dilip Kumar Sinha, aged about 36 years, by faith - Hindu, by designation the Senior Deputy Collector, Muzaffarpur, having its address at Collectorate Muzaffarpur, Pin - 842 001, Bihar do hereby solemnly affirm and state on oath as follows:

1. That I am the Senior Deputy Collector, District Legal Section, Muzaffarpur and as such I am conversant with the facts and circumstances of the present case and am duly authorized to swear this Compliance Report on behalf of Respondent No. 2.

2. That this Compliance Report in both the original applications is being filed in compliance with the order dated 09.01.2026 passed by

this Hon'ble Tribunal. *both cases are co-related and as such inspection was done. Copy of the inspection report is annexed*

3. That vide the said order dated 09.01.2026, this Hon'ble Tribunal was pleased to direct the respondents to take requisite remedial measures to remove geo-bags filled with sand or soil, island-like formations covered with vegetation, and plastic bags lying in the Budhi Gandak riverbed and stream around the pillars of the Athar Ghat bridge within a period of two months.

4. That following the directions of this Hon'ble Tribunal, the executing agency, Bihar Rajya Pul Nirman Nigam Limited (BRPNNL), Muzaffarpur, and the contractor, M/s Ganesha Ram Dokaniya (Respondent No. 5), were instructed to carry out the required cleanup activities.

5. That it has been brought to the notice of the answering respondent by the Senior Project Engineer, BRPNNL, Muzaffarpur, vide Letter No. BRPNNL/MZF/C027/329 dated 30.03.2026, that the contractor has partially complied with the order by removing some of

Saurav Raj

marked with letter A



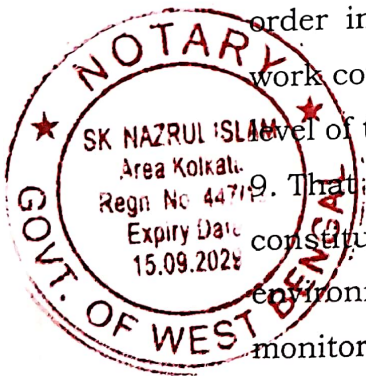
the bags from the river using boats. A true copy of the said letter is annexed herewith and marked as Annexure ~~Reb. B~~

6. That, however, complete removal of the debris and remaining bags could not be executed within the stipulated time frame due to an unexpected rise in the water level of the Budhi Gandak River. Due to the elevated water levels, it has not been feasible to deploy heavy machinery into the river to clear the remaining mid-stream obstructions and island-like formations. The contractor has submitted in writing on 19.03.2026 that the remaining clearance work will be completed with promptness as soon as the water level recedes and becomes suitable for heavy machinery operations.

7. That the District Administration has taken strict note of this partial and incomplete compliance. The Office of the District Magistrate, Muzaffarpur, has issued a strict directive vide Letter No. 550, dated 30.03.2026, to the Senior Project Engineer, BRPNNL, Muzaffarpur. A true copy of the said letter is annexed herewith and marked as Annexure ~~Reb C~~

8. That in the aforementioned letter dated 30.03.2026, the answering respondent has explicitly observed that the Hon'ble Tribunal's order dated 09.01.2026 has not been fully complied with. Consequently, the District Administration has strictly directed BRPNNL to ensure 100% compliance with the Hon'ble Tribunal's order immediately and submit a complete compliance report. The work could not be completed due to sudden unexpected rise of water level of the River.

9. That the answering respondent is committed to fulfilling the constitutional obligations to protect and improve the natural environment. The District Administration will continue to closely monitor the site and shall take all necessary steps to get the executing agencies to complete the remedial measures at the earliest



possible opportunity once the river's water level permits safe operational access.

10. That, in view of the genuine physical constraints arising from the rising river water, it is most respectfully prayed that this Hon'ble Tribunal may graciously be pleased to take on record the partial compliance already effected and the actions initiated by the District Magistrate, and further be pleased to grant a reasonable extension of time to enable the concerned agencies to safely achieve complete removal of the obstructions, as previously directed, once the water level recedes and conditions become suitable for heavy machinery operations.

11. That the statements made in paragraphs 1 to 9 of the foregoing application are true to my knowledge and are matters of record and information derived from record, which are believed to be true and correct and the rest thereof including the prayer portion are my respectful submissions before this Learned Court.

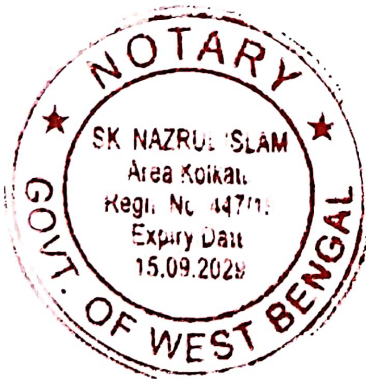
Prepared in my office

Deponent *Saurav Ray*

IDENTIFIED BY ME

Sayanwita Auddya
Enrolment No. **ADVOCATE**
F/2959/24

Identified by me
Sayanwita Auddya
Advocate
F/2959/24



Solemnly Affirmed and Declared before me on the Identification of the Advocate

Notary

SK Nazrul Islam
Notary, Govt. of W.B.
Govt. No. 447/19
City Civil Court, Calcutta

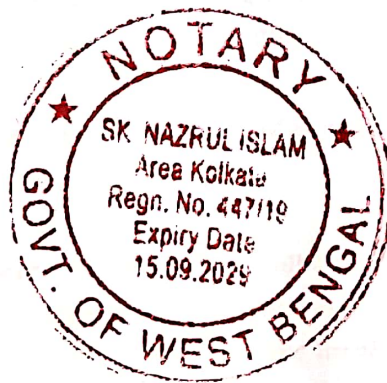
17 APR 2026

VERIFICATION

I, the above-named deponent, do hereby verify that the contents of this Compliance Report are true and correct to my knowledge and belief. No part of it is false and nothing material has been concealed therefrom.

Verified at Kolkata on this 17th day of April, 2026.

Saurav Razi
DEPONENT



(2) The District Magistrate, Muzaffarpur shall be the Nodal office for all logistic purposes and for filling the Committee Report on affidavit."

Constitution of a Fact Finding Committee:

In compliance with the Hon'ble NGT's directions, the Fact Finding Committee was constituted based on nominations received from the respective Departments which are as follows:-

- The Bihar State Pollution Control Board nominated Sri Arun Kumar, the Scientist, Patna and Sri S.N. Thakur, the Regional Officer, BSPCB, Muzaffarpur vide Letter No. 377, dated- 16.04.2025 (Annexure- I).
- The District Magistrate, Muzaffarpur has nominated Sri Sanjeev Kumar, Additional District Magistrate (Revenue), Muzaffarpur vide its Letter No. 169 dated- 04.02.2025 (Annexure- II).

Facts Finding about the Athar Ghat, Muzaffarpur, Bihar on the Bank of River Budhi Gandak:

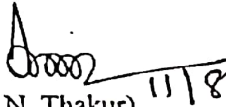
1. The Committee had fixed the date of inspection on 02.06.2025.
2. The Committee had visited the site in question and as per the direction of Hon'ble NGT examined the factual status of the river in light of the allegation made in the O.A. 56/2025/EZ.
3. The river named as Budhi Gandak. The Budhi Gandak is a perennial river that flows through the northern part of Bihar. It is a tributary of the Ganga River and originates from the Someshwar Hills Near Bisambharpur in West Champaran district, near the Indo-Nepal border. Its approximate length is 320 kilometers. It flows through the West Champaran, East Champaran, Muzaffarpur, Samastipur, Begusarai and Khagaria districts of Bihar. It merges with the Ganga River near Khagaria district.
4. There is a bridge near Athar Ghat, Musahari, Muzaffarpur, Bihar. Its length is approximately 300 meters.
5. Flow of River is from west to east.
6. During the construction of the bridge pillars, the agency built a wall of geo-bags filled with sand or soil around each pillar to prevent water from entering the base. At present an island-like formation has developed on either side of the bridge

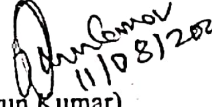
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around the pillars. Most of these areas are now covered with grasses and wild vegetations, including herbs and shrubs. At some spots, plastic bags were also observed (Photographs attached).

7. Since the river is perennial, water continues to flow through the gaps between the island-like structures.
8. These formations have not altered the course of the river.
9. The flow of water on both sides of the bridge appears to be normal.


(S. N. Thakur)
Regional Officer
Bihar State Pollution Control
Board, Muzaffarpur.


(Arun Kumar)
Scientist,
Bihar State Pollution Control
Board, Patna.


(Sanjeev Kumar)
Additional District
Magistrate (Revenue),
Muzaffarpur.

65 R/po B

&



समाहरणालय, मुज़फ़रपुर

ई-मेल - dm-muzaffarpur.bih@nic.in

वेबसाइट - muzaffarpur.bih.nic.in

दूरभाष / फ़ैक्स - 0621-2223010

पत्रांक - 550

(जिला सामान्य प्रशाखा)

दिनांक - 30/03/26

प्रेषक,

जिलाधिकारी,
मुजफ़रपुर।

सेवा में,

वरीय परियोजना अभियंता,
बिहार राज्य पुल निर्माण निगम लिमिटेड,
कार्य प्रमण्डल, मुजफ़रपुर।

विषय :

Original Aplication No-98/2025/EZ (Earlier O.A No-183/2025/PB) before the National Green Tribunal, Eastern Zone Bench, Kolkata, Vikash Kumar Pathak vs Government of Bihar & other से संबंधित वाद के संबंध में।

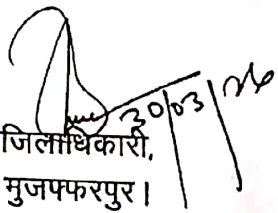
महाशय,

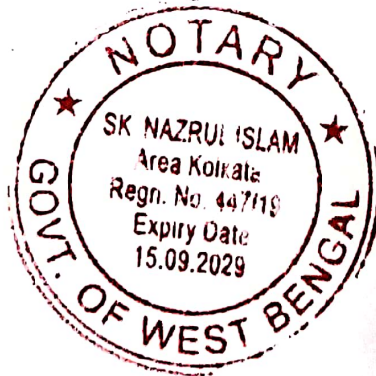
उपर्युक्त विषयक माननीय हरित अधिकरण में दायर OA No- 98/2025/EZ तथा OA No- 56/2025/EZ में पारित आदेश दिनांक 09.01.2026 के आलोक में आपके द्वारा दिनांक 24.03.2026 को दायर प्रतिशपथ पत्र के अवलोकन से स्पष्ट होता है कि दिनांक 09.01.2026 को माननीय राष्ट्रीयहरित अधिकरण, कोलकत्ता द्वारा पारित आदेश का पूर्ण रूप से अनुपालन नहीं किया गया है। सुलभ संकेत हेतु पारित आदेश की छायाप्रति पत्र के साथ संलग्न की जा रही है।

उक्त के आलोक में निदेश है कि माननीय राष्ट्रीयहरित अधिकरण, कोलकत्ता द्वारा पारित आदेश के आलोक में शत-प्रतिशत अनुपालन करते हुए अनुपालन प्रतिवेदन उपलब्ध कराना सुनिश्चित करें।

अनुलग्नक : यथोक्त ।

विश्वासभाजन,


जिलाधिकारी,
मुजफ़रपुर।





वरीय परियोजना अभियंता का कार्यालय
बिहार राज्य पुल निर्माण निगम लि०,
कार्य प्रमंडल, मुजफ्फरपुर।
Email- spe-muzaffarpur@brpnn.co.in
Mob- 9471006349

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Doc. No:- BRPNNL/ MZF / C027/ 329 (अनु०)	Dt :- 30/03/2026	Page No:- 1/1
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प्रेषक,

वरीय परियोजना अभियंता
बिहार राज्य पुल निर्माण निगम लि०
कार्य प्रमंडल, मुजफ्फरपुर।

सेवा में,

वरीय उप समाहर्ता प्रभारी
जिला सामान्य प्रशाखा
मुजफ्फरपुर।

विषय :-

मा० राष्ट्रीय हरित अधिकरण कोलकता में दायर O.A. No- 98/2025/EZ तथा O.A. No-56/2025/EZ में पारित आदेश अनुपालन के संबंध में।

प्रसंग :-

आपका पत्रांक- 532 दिनांक- 28.03.2026

महाशय,

उपर्युक्त विषयक प्रासंगिक पत्र के आलोक में कहना है कि उक्त पारित आदेश के अनुपालन में संवेदक द्वारा नाव के माध्यम से नदी में से Bags को निकाला गया था (फोटोग्राफ संलग्न)। शेष बचे Bags के संबंध में संवेदक के पत्रांक-शून्य, दिनांक- 19.03.2026 द्वारा सूचित किया गया है कि जल स्तर ऊपर होने से नदी में Machine को नहीं उतारा जा सका है। जैसे ही पानी कम होता है शेष बचे Bags को भी हटा दिया जायेगा।

सूचनार्थ एवं आवश्यक कार्रवाई हेतु समर्पित।

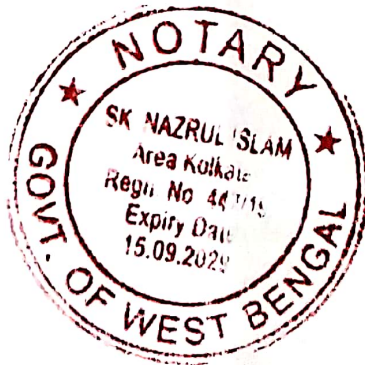
अनु०- संवेदक का पत्रांक-शून्य,

दिनांक- 19.03.2026

विश्वासभाजन

(Handwritten Signature)
20/03/26

for वरीय परियोजना अभियंता
बिहार राज्य पुल निर्माण निगम लि०
कार्य प्रमंडल, मुजफ्फरपुर।



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M/S Ganesh Ram Dokania

Phone : 7482040803
Email : grdpatna@gmail.com

CIVIL CONSTRUCTION & ENGINEERING WORK

सेवा में,

वरीय परियोजना अभियंता
बिहार राज्य पुल निर्माण निगम लि०
कार्य प्रमंडल, मुजफ्फरपुर ।

Date - 19/03/2026

प्रसंग - Aatharghat NGT Case..O..A..No - 58/2025/EZ , Dated - 22/12/2025

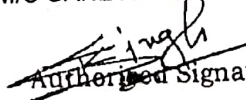
बिषय - मुजफ्फरपुर जिलान्तर्गत बोचहाँ प्रखण्ड के आथर घाट पर बुढी गडक नदी पर 12x24.00 मी० आकार के उच्चस्तरीय आर०सी०सी० पुल एवं पहुँच पथ परियोजना के हस्तान्तरण के संबंध में।

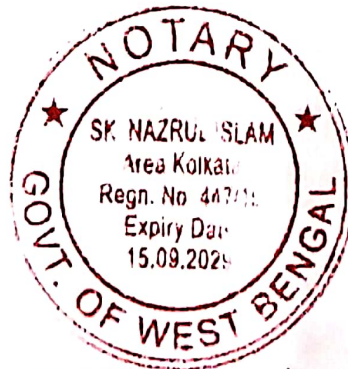
महाशय

Honourable Court के आदेश तथा आपके मार्ग दर्शन में वर्षा पूर्व जहाँ तक ज्यादा से ज्यादा Bag निकाला जा सकता था, निकाला गया था, जो श्रीमान को अवगत कराया भी गया था। पानी तेजी से बढ़ रहा था, तो Machine को नदी में नहीं उतारा जा सका कुछ Bag Mid Middle of River में रह गया है, आपके पुनः आदेश पर 14 March को हमारे आदमी स्थल पर गए थे, (Picture Attached) किन्तु पानी रहने के कारण कार्य नहीं हुआ, आज भी कमोवेस ऐसी ही स्थिति है। वर्षा दो दिन होने से जल स्तर कम नहीं हुआ है। जैसे ही पानी कम होता है, और Machine पानी में जाने लायक होगा हम तत्परता से कार्य सम्पन्न कर लेंगे।

विस्वासभाजन

M/S GANESH RAM DOKANIA


Authorized Signatory



Correspondence Add : Flat No.-207, Basudeo Vihar Apt., Parmananda Path, Nageshwar Colony

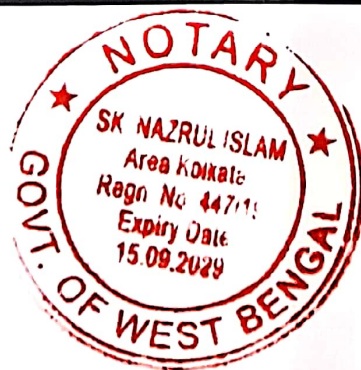
Boring Road, Patna - 800 001, Email : grdpatna@gmail.com

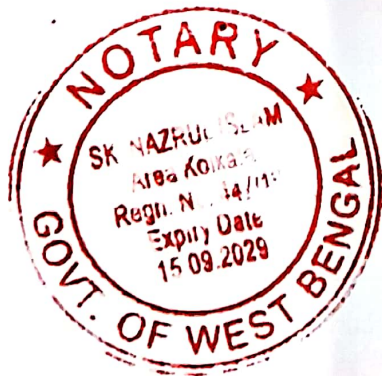
Registered Office : Near Dokania Market, Allganj, Banka-813102

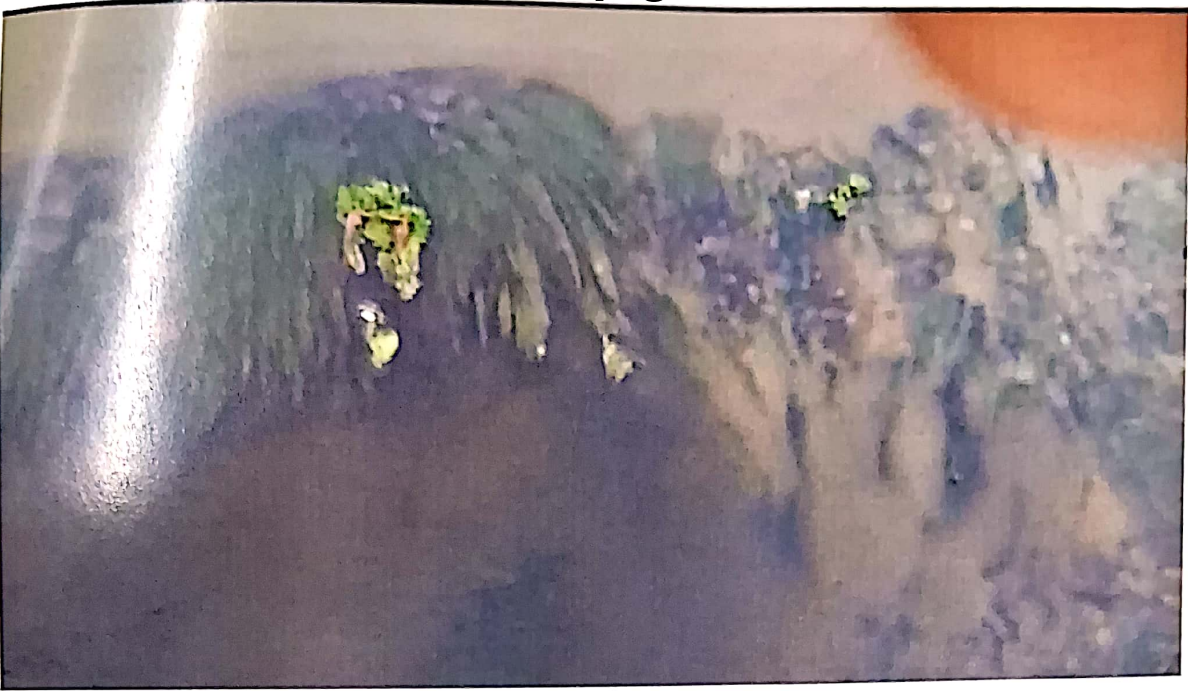
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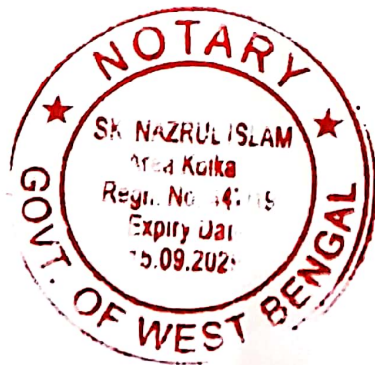
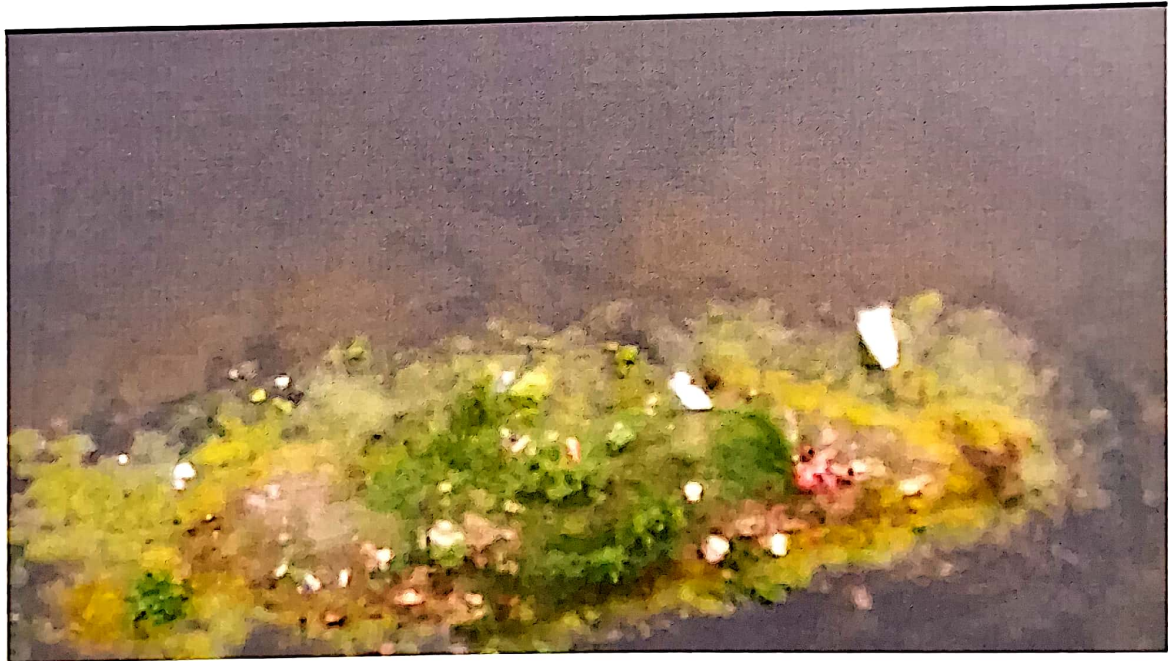


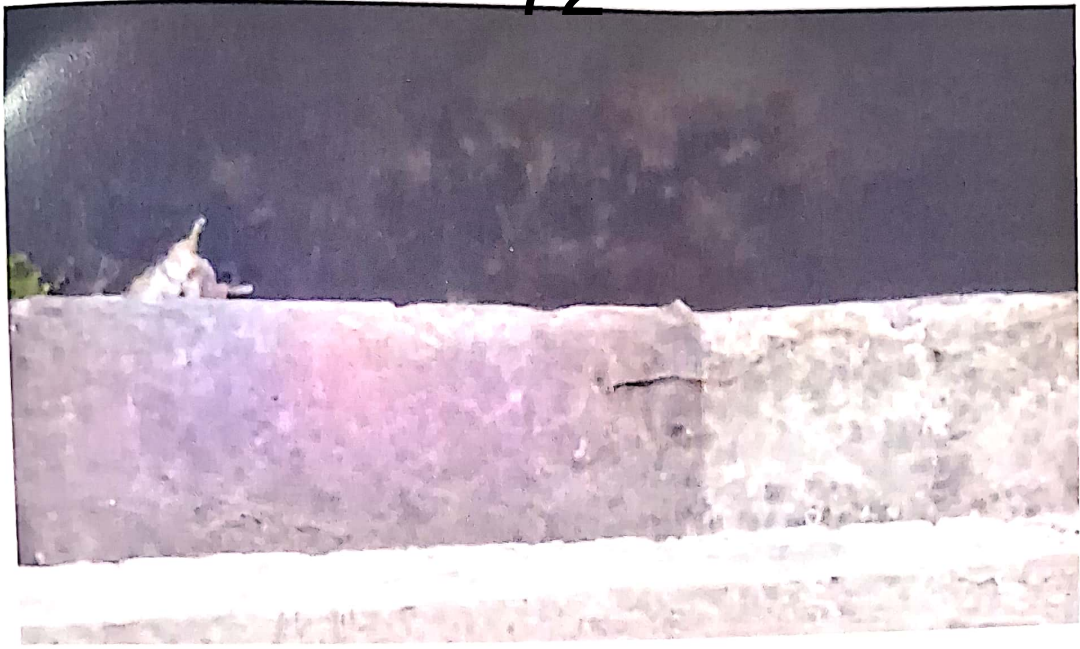
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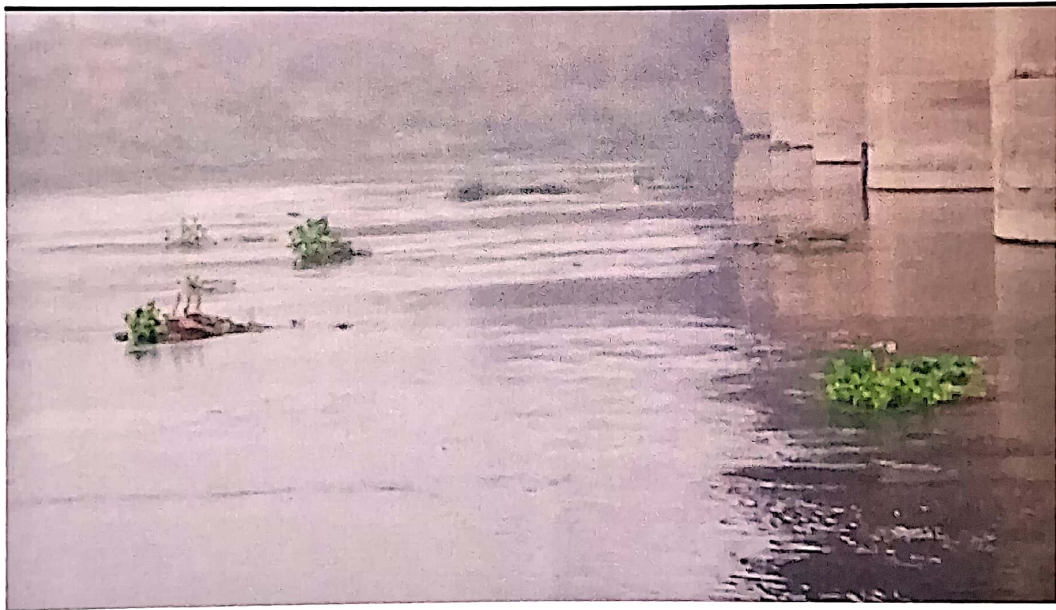






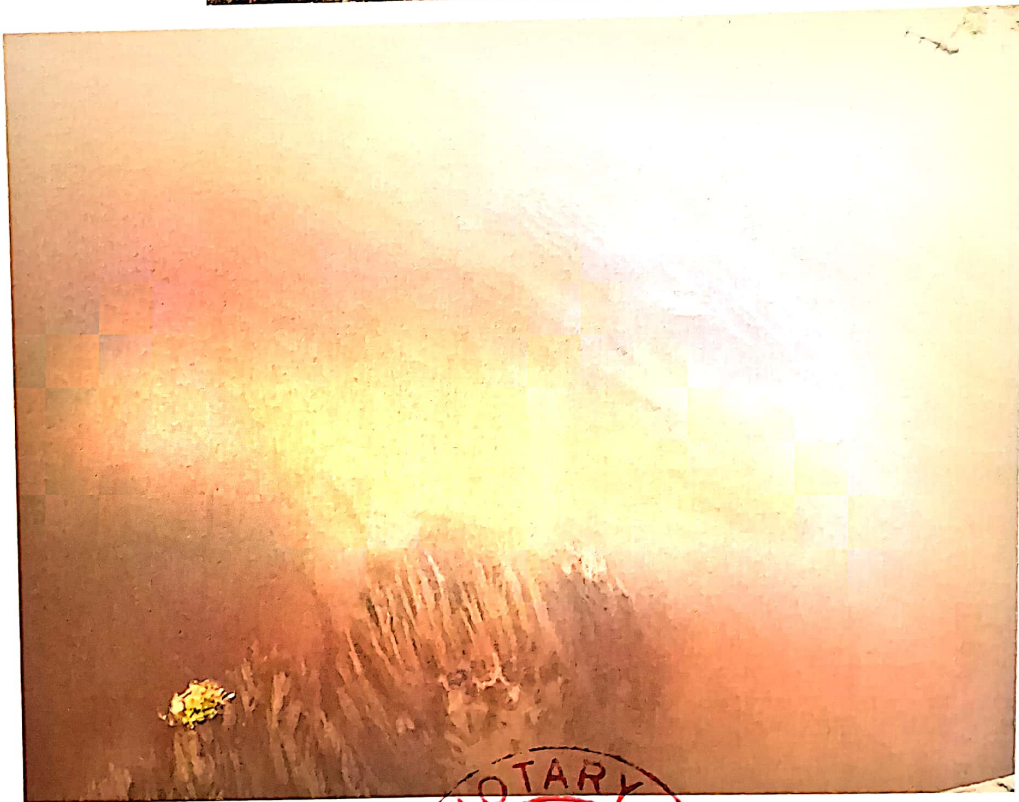






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